

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 2nd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Maruti Suzuki India Ltd. : Appellant(s)

Versus

**Haryana Electricity Regulatory
Commission & Anr. : Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Commissions : Ms. Shikha Ohri for R-1
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2

ORDER

We have heard Mr. M.G. Ramachandran, learned counsel for the Appellant for some time.

Post the matter for further hearing on **19th September, 2013 at 2.30**

p.m.

**(V.J. Talwar)
Technical Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/vt